

21.08.2018

In the present situation i.e. w.e.f. 20.08.2018 a lot of changes have taken place in the constitution and sitting arrangement of Hon'ble Benches as new roster has been implemented. A few cases although having fixed date are not being listed on the same day due to non-availability of respective Benches. Hence, as directed, this is to bring into the kind notice of all the concerned that those fixed date cases shall be listed before the concerned respective Benches on the immediate next date on which the Bench is available for hearing.



(Mamta Shukla)
Additional Registrar (Judicial)